

281  
**Extension of Scheme of Monopoly Procurement of Cotton in Maharashtra**

2533. SHRI PANDURANG PUNDLIK FUNDKAR : Will the Minister of TEXTILES be pleased to state :

(a) whether the Government of Maharashtra has requested the Union Government for extension of the Scheme of monopoly procurement of Cotton in the State for a further period of ten years; and

(b) if so, the reaction of the Union Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT) : (a) The Government of Maharashtra had sought extension of the scheme of monopoly procurement of cotton in the State for a period of ten years w.e.f. 1st July, 1990.

(b) Government have granted extension to the scheme for a period of three years w.e.f. 1st July, 1990 on the existing terms and conditions.

281 *Madhya Pradesh*  
**Indore-Devas Four Lane Scheme**

2534. SHRI PHOOL CHAND VERMA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Indore-Devas four lane scheme has been included in the Package-II programme of World Bank for India; and

(b) if so, when the construction work on the scheme is likely to commence?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) to (b) Yes, Sir. Negotiations for the loan have been completed. However, agreement for the loan is yet to be signed. As such, it is too early to indicate the date of start of the project.

**Production in Powerloom Sector**

2535. SHRI PHOOL CHAND VERMA : Will the MINISTER OF TEXTILES be pleased to state :

(a) whether the production in the powerloom sector in Madhya Pradesh is declining day by day due to high prices of yarn and the difficulties in the availability of weft; and

(b) if so, the steps being taken by the Union Govt. to provide raw material to the powerloom sector?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT) : (a) and (b) Details of State-wise production are not Centrally maintained. In fact, the total production in the country is estimated on the basis of delivery of yarn to powerlooms. Availability of yarn to powerloom sector and production of cloth by this sector on all India basis, have been increasing and no report of the shortage of yarn has been received.

Yarn prices from March to July, 1991 have increased by 5% to 9%. However, the Govt. have no direct control over yarn prices as they depend upon the fluctuations of demand and supply position.

[English] 282

**Link Road Phase-II from Thevara to Kundannoor on Kochi Bye Pass (Kerala)**

2536. PROF. SAVITHRI LAKSHAMANAN : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Union Government have sanctioned the detailed estimate for the Link Road Phase-II (NH-47A) from Thevara to Kundannoor in Kochi Bye-pass, Kerala;

(b) if so, the details thereof; and

(c) if not, the reasons for delay and when it is likely to be sanctioned?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) to (c) No, Sir. However, this work is included in Annual Plan 1991-92 for sanction at an estimated cost of Rs. 35 crores.

*Industry*  
Sick Industrial Units

2537. SHRI HARIN PATHAK : Will the Minister of FINANCE be pleased to state the details of the extent of funds loaned by nationalised banks to sick industrial units; and the steps taken to convert these units into profitable ones?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : The Reserve Bank of India (RBI) has reported that the outstanding bank credit from nationalised banks to sick industrial units as at the end of December, 1988 (the latest date for which information has been compiled and is available) amounted to Rs. 5243.98 crores.

Detailed guidelines have been issued by RBI regarding the formulation and implementation of rehabilitation packages for the revival of sick units considered potentially viable. Rehabilitation packages provide, inter-alia, for the funding of existing dues of banks and financial institutions with an extended period for repayment thereof in a phased manner, interest concessions, grant of fresh term loan as also fresh working capital facilities.

For non-SSI sick industrial companies, the Board for Industrial and Financial Reconstruction, a quasi-judicial body set up under the Sick Industrial Companies (Special Provisions) Act, 1985, has been adequately empowered to take necessary action for the determination of preventive, ameliorative, remedial and other measures and the expeditious enforcement of such measures.

### Increase in Parliamentary Constituencies due to growth of Population

2538. DR. VASANT PAWAR : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether the number of Parliamentary Constituencies in India is likely to increase as a result of growth of population as revealed census; provisional figures of the recent Census; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS AND PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARMANGALAM) : (a) and (b) No, Sir. As a matter of fact, the Constitution (Seventy-first) Amendment Bill, 1990 which is pending before Parliament proposes delimitation of constituencies without changing the number thereof.

*284 Loans and Advances*  
Foreign Loan

2539. SHRIMATI D. K. BHANDARI : Will the Minister of FINANCE be pleased to state :

(a) whether the Government propose to ensure that all foreign loan-aid is strictly used for purchase of capital goods for setting up mother machines and not for soft projects such as dairying and food processing etc. for which internal resources can be raised; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) : (a) and (b) Foreign loan/assistance is taken mainly for meeting the foreign exchange requirements of various project and non-project programmes according to our National Plan priorities. However, bilateral/multilateral aid is resorted to in respect of projects for